

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:59
ANSWERED ON:23.11.2005
AMENDMENT OF POST GRADUATE REGULATION
Manoj Dr. K.S.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government doctors serving in the rural areas are not getting admission to Post Graduate Courses as a result of the implementation of Post Graduate Regulation,2002;
- (b) if so, whether the Government proposes to consider the amendment of the said Regulation;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a) to (d) As per the information received from some of the States, Government Doctors serving in rural areas are not getting admission to Post Graduate courses due to the minimum percentage of marks to be obtained in Common Entrance Test as prescribed in Post Graduate Medical Regulations, 2000. The matter regarding reduction of minimum marks for admission of In-service Doctors to Post Graduate courses is under consideration in consultation with Medical Council of India.